

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No. 201705/25 in Criminal Appeal No(s). 2417-2418/2023

SUSHIL KUMAR & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 201705/2025 - Application for grant of bail.

Date : 18-05-2026 IA in these appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Ram Kishor Singh Yadav, AOR (mentioned by)
(NOT PRESENT)

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON being mentioned the Court made the following
O R D E R

1. None appears for the petitioners even on second call.
2. In the mentioning slip, it is stated that the bail application filed on 20th August, 2025 has not been listed till date.
3. We find from the record of proceeding dated 9th September, 2025 that the application for bail (IA No. 201945/2025) was rejected.
4. In such view of the matter, no order is passed.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)